

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Application No. 563 of 2004

Jabalpur, this the 4th day of January, 2005

Hon'ble Shri Madan Mohan, Judicial Member

Bhanu Rao, son of Shri Genduji,
Aged about 39 years, Working as Watchman
At Air Force Station, Amla, Now transferred
to HQ, Maintenance Command, IAF,
Vayu Nagar, Nagpur (MP).

Applicant

(By Advocate – Shri A.K. Pandey on behalf of Shri P.N. Dubey)

V e r s u s

1. Union of India, through
Station Commander, Air Force Station,
Amla, Distt. Betul (MP).
2. Air Officer Commanding-in-Chief,
Maintenance Command, IAF, Nagpur.
3. Chief of the Air Staff, Air Head-
quarters, Vayu Bhavan, New Delhi. Respondents

(By Advocate – Shri Om Namdeo)

O R D E R (Oral)

Heard the learned counsel for the parties.

2. The learned counsel for the applicant states that this Original Application has become infructuous, as the transfer order impugned in this Original Application has been cancelled by the respondents. Accordingly, the Original Application is dismissed as infructuous.


(Madan Mohan)
Judicial Member

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